

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.171 of 2013

Dated : 5th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Ravikiran Power Projects Pvt. Ltd. ... Appellant(s)
Versus
State Load Despatch Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. B.S. Patil, Sr. Adv. with
Mr. B. S. Prasad

Counsel for the Respondent(s): Mr. G.S. Kannur for R.4
Ms. Shikha Ohri
Mr. Ruth Elwin for R-3
Ms. Swapna Seshadri for R.1 & R.2

ORDER

It is represented that the reply will be filed by the Respondent no.3 by tomorrow after serving copy on the other side.

Post the matter for hearing on **08.01.2014** along with Appeal No.170 of 2013. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs